

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:1491
ANSWERED ON:03.08.2010
ASSISTANCE TO RAILWAYS
Gandhi Shri Dilip Kumar Mansukhlal

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Ministry of Railways have sought assistance from the Ministry of Home Affairs to curb theft, dacoity etc. in the trains; and

(b) if so, the details thereof and the reaction of the Government in this regard?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN)

(a) & (b): A request was received from Ministry of Railways on 4.8.2009 requesting that necessary directives may be issued for prevention of dacoities/robberies in running trains in the State of Jharkhand.

`Police` and `Public Order` are State subjects under the Seventh Schedule to the Constitution of India and therefore, the State Governments are primarily responsible for prevention, detection, registration and investigation of crime in their respective jurisdiction. It was, accordingly, emphasized upon the State Government of Jharkhand on 14.08.2009 to take necessary action to ensure prevention of such incidents in future.

The Union Government, however, attaches highest importance to the matter of prevention of crime and therefore, the Union Government has been advising the State Governments/ UT Administrations from time to time to give more focused attention to the administration of criminal justice system with emphasis on prevention and control of crime.

The Central Government has also been supplementing the efforts of the State Governments through a variety of Schemes which, inter-alia,

include assistance under the Scheme for Modernization of State Police Forces (MPF) for strengthening and improvement of infrastructure of Police Stations and other levels, mobility, modern weaponry and equipment, communication systems, strengthening of the intelligence machinery, training facilities, strengthening the forensic science related facilities, etc; assistance for computerization of police operations at the level of the Police Stations with networking facilities and creation of data bases at the local, State and national levels under a scheme namely, "Crime and Criminal Tracking and Networking System" (CCTNS) with an allocation of Rs. 2000/- crore in the Eleventh Five Year Plan; assistance for raising India Reserve Battalions with provisions for raising two companies of such battalions as Commando units; etc.